

SPECIAL BENCH
COURT - I

O-229

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/113(KB)2022
IA(COMPANIES.ACT)/17(KB)2024,
IA(COMPANIES.ACT)/114(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	BISHNU KEDIA VS GDB CONSTRUCTION & DEVELOPERS PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Saubhik Choudhury, Adv. : For Petitioner
Ms. Prarthana Singha Roy, Adv.

ORDER

1. Ld. Counsel for the petitioner present.
2. Post this matter on **21/08/2024** at 3:00 P.M.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**